

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 238/15	TP 32/17	Hearing	433 (e)/ 433 (f)	Shan Traders Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>Anurthe Vaishini M.C</i> <i>JSM Law Partners</i> <i>9886073642</i>	<i>Respondent</i>	<i>M. Ashok Kumar</i>

There is no representation for petitioner. Petitioner is called, absent. The matter is listed from time to time. Objections raised by the Registry is not complied. The matter was listed on 08.03.2017, none appeared for the petitioner. Again the matter was listed on 07.04.2017, none appeared for the petitioner. Again the matter was listed on 31.05.2017, none had appeared for the petitioner and petitioner was also called, but, absent. Again, the matter was listed on 03.07.2017, none appeared for petitioner. Objections were not complied. Again the matter was listed on 04.08.2017. On that day, counsel for petitioner was present and Form-5 was filed. Again, the matter was adjourned to 11.08.2017. On that day, none appeared for petitioner. Again the matter was listed on 18.08.2017. On that day also, none appeared for petitioner.

The Tribunal feels one more adjournment be given to the counsel for petitioner for complying the objections raised by the Registry.

Meanwhile, Registry also to verify and put up note on Form-5.

List it on 21.09.2017.

MEMBER (J)

MEMBER (T)